

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 57 of 2011**

**Dated: 3<sup>rd</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Vishal Ferro Alloys Ltd & Ors.**

**... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**M.G. Ramachandran, Ms. Swapna Seshadri**

**Counsel for the Respondent(s):**

**Mr. Rutwik Panda for R.1**

**Mr. Ghanshyam Yadav for Mr. Suresh Tripathy**  
**For R.2**

**ORDER**

**Admit.** Issue notice. Mr. Rutwik Panda takes notice on behalf of Respondent No. 1 and Mr. Ghanshyam Yadav takes notice on behalf of Respondent No.2.

Post the matter on **07.07.2010**. In the meantime, the learned counsel for the Respondents are directed to file the replies after serving copy on the other side.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/ KS**